

have already signed the MoA with MoHUA to implement the Scheme. At present no ARHC has been made operational in the city of Bangalore or anywhere.

However, States/UTs have initiated actions to select concessionaire on Repair/Retrofit, Operate and Transfer Model to convert available Government funded housing complexes in to ARHCs. Actions on utilising available vacant sites with Public/Private bodies in to ARHCs is to be taken up after MoAs have been signed.

Rental housing for the poor

396. SHRI K.J. ALPHONS: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the steps been taken to implement the scheme of providing rental housing for the poor in urban areas;
- (b) the outlay for the scheme; and
- (c) how many rental houses will be built under the scheme?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) Scheme for Affordable Rental Housing Complexes (ARHCs), a sub-scheme under Pradhan Mantri Awas Yojana-Urban (PMAY-U), for providing accommodation at affordable rent to urban migrants/ poor has been launched on 31.07.2020 after approval of the Union Cabinet. Following steps have been taken to implement the scheme of ARHCs for urban migrants/poor:-

- (i) Operational Guidelines of ARHCs along with other implementation framework have been circulated to all States/Union Territories (UTs) for planning and implementation. E-copy of the guidelines has been uploaded on the websites of ARHC, Pradhan Mantri Awas Yojana - Urban (PMAY-U) and Ministry of Housing and Urban Affairs (MoHUA).
- (ii) A draft Memorandum of Agreement (MoA) has been circulated to all States/UTs to sign with MoHUA.
- (iii) A model Request for Proposal (RFP) has been shared with States/UTs for selection of Concessionaire to develop existing Government funded vacant housing complexes to be used as ARHCs for a period of 25 years under Repair/Retrofit, Develop, Operate and Transfer (RDOT) on Public Private Partnership (PPP) Mode.

- (iv) Expression of Interest (Eoi) has been prepared for shortlisting of Public/Private Entities for construction of ARHCs on their own vacant land.
- (v) A sustained and focused Information Education and Communication (IEC) strategy for outreach and off take of ARHCs has been prepared. A whiteboard animation on ARHCs along with various brochures, leaflets and other communication materials have been designed and shared with the stakeholders.
- (b) An estimated amount of ₹ 600 crore has been envisaged as total outlay of the Scheme till the Mission period of PMAY-U *i.e.* March 2022.
- (c) A total of 2.95 lakh beneficiaries have been envisaged to be benefitted by this Scheme, initially. Through Model-1, approximately 75,000 existing Government funded vacant housing complexes in various cities are targeted to be converted into ARHCs. In Model-2, new construction of 40,000 single/double bedroom houses and 1,80,000 dormitory beds are targeted to be operationalized using innovative and alternate technologies.

Impact of reverse labourers migration on real estate projects

397. SHRI V. VIJAYASAI REDDY: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the impact of reverse migration of labourers and breakdown of construction material supply chains on the real estate projects in particular and sector in general; and
- (b) the details of incentives/relief offered by Ministry of Finance as a part of ₹20 lakh crores package to real estate sector and how this relief will help pull this sector out of crisis?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) In view of the situation created by the global pandemic COVID-19 (Corona Virus), reverse migration of labourers and breakdown of construction materials supply chains, the construction activities of real estate projects were affected adversely across the country.

To protect the interest of all stakeholders including homebuyers, Central Government issued an advisory to all States / UTs and their Real Estate Regulatory